

India Coordinated Tribal Area Research Project was held at Akola from 31st January to 3rd February, 1983. The Scientists from different centres participated in the Workshop meeting.

(b) This is an All India Coordinated Project operating at 30 centres in different parts of the country. Its aims and objectives are to develop appropriate technologies through experimentation, for the socio-economic development of tribals in an integrated manner.

The action plans developed for implementation involve agriculture, horticulture, animal husbandry, health, hygiene, nutrition and small scale avocations. This project, apart from developing suitable technological models, imparts training to various development workers and to the tribal farmers.

(c) There are four centres sanctioned under this project for Maharashtra, viz., Dharni (Melghat), Chickaldara (Melghat), (Aheri Chandrapur District), Kinwat (Nanded District). All these centres are functioning from 1979-80. In addition, the project Coordinating Unit has been established at Amravati which is responsible for supervising, guiding and coordinating all the activities under this project at the national level.

Target Fixed for Providing Drinking Water to Problem Villages

5574. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) target laid down in the Sixth Plan for providing drinking water to problem villages in various States;

(b) the extent to which this target has since been achieved; and

(c) what efforts have been made to speed up the programme of supplying drinking water to all persons in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) During the Sixth Plan period effort will be made to provide at least one source of safe potable water to identified problem villages all over the country. This is target under the 20 point programme.

(b) According to the information made available by the State Governments, of the 2.31 lakh identified problem villages remaining to be covered as on 31.3.80, 79,864 problem villages have been provided with drinking water supply facilities upto the end of December, 1982.

(c) Supply of Drinking water to identified problem villages has been included in the 20 Point programme. The outlay for this programme has been increased considerably to Rs. 2007.11 crores in the 6th Plan compared to Rs. 429.27 crores in the 5th Plan (1974-79). The programme is closely monitored at the Central and State levels. Periodical conferences are also held with state Governments to speed up implementation of the programme. The number of problem villages provided with drinking water facilities has been showing significant improvement as will be seen from the following figures :—

Year	No. of problem villages covered.
1980-81	25978
1981-82	29837
1982-83	42000 (Target)
1983-84	48000 (tentative target)

एसेक्स फार्म को भूमि का आबंटन

5575. श्री निहाल सिंह : क्या निर्माण और आवास मन्त्री एसेक्स फार्म को भूमि आबंटन के बारे में 18 अक्टूबर, 1982 के

अतारंकित प्रश्न संख्या 2332 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या एसेक्स फार्म, हीज खास, नई दिल्ली को भूमि आवंटन के बारे में इस बीच जानकारी एकत्रित कर ली गई है;

(ख) यदि हाँ, तो तत्सम्बन्धी ब्योरा क्या है; और

(ग) यदि नहीं, तो यह जानकारी एकत्रित करने के विलम्ब में क्या कारण है ?

निर्माण और आवास मन्त्रालय में उप मन्त्री (श्री मोहम्मद उस्मान आरिफ) :

(क) जी, हाँ।

(ख) दिल्ली प्रशासन तथा दिल्ली विकास प्राधिकरण ने सूचित किया है कि एसेक्स फार्म प्रा० लि० को अथवा किसी व्यक्ति के नाम पर कोई भूमि आवंटित नहीं की गई है।

(ग) भाग (ख) के उत्तर की दृष्टि से प्रश्न नहीं उठता।

Formulation of Proposal/Schemes
for Research and Development
by CART

5576. SHRI D.S.A. SIVAPRAKASAM : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether CART had formulated any proposal and schemes for research and development;

(b) if so, the details thereof;

(c) whether any other research organisations have submitted any proposal for consideration by CART; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF
THE MINISTRY OF RURAL
DEVELOPMENT (SHRI HARI-

NATHA MISRA) : (a) to (d) The Council for Advancement of Rural Technology (CART) has been registered under the Societies Registration Act, 1860 recently and its two main bodies i.e. General Body and Executive Committee are in the process of being constituted. Therefore, the question of formulation of any proposal and schemes for research and development and also the consideration of the proposals of any other organisation by it does not arise.

Elections to Panchayat Bodies

5577. SHRI D.S.A. SIVAPRAKASAM : Will the Minister of RURAL DEVELOPMENT be pleased to refer to para 12.2 Chapter XXII, Annual Report (1981-82) of Ministry of Rural Development for 1981-82 and state :

(a) the number of letters and to how many Chief Ministers were addressed requesting them to hold elections to Panchayat Bodies;

(b) whether any letter to the Chief Minister of Tamil Nadu was also sent; and

(c) if so, the response of the Chief Ministers including that of Tamil Nadu thereto ?

THE MINISTER OF STATE OF
THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) A letter from the then Union Minister of Agriculture and Rural Reconstruction was sent to the Chief Ministers of all the States and the Governor of Assam.

(b) Yes, Sir.

(c) Replies have been received from all the States except Assam, Bihar, Himachal Pradesh, Meghalaya and Rajasthan.

Construction of Rural Godowns

5578. SHRI D.S.A. SIVAPRAKASAM : Will the Minister of RURAL